

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH**

**Original Application No. 72 of 2017
This the 22nd day of February, 2018**

C O R A M :

**HON'BLE DR K B SURESH, JUDICIAL MEMBER
HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER**

- 1 Shri Pravinchandra J Jani,
S/o Jethalal Jani, Aged 58 years,
Working as P/Man at Rajkot.
- 2 Shri Nayan P Jani,
S/o Pravinchandra Jani
R/o: 11, Dwarkesh Residency-I,
Gate No.1, Randel Krupa, Rajkot – 360001.Applicants

By Advocate Ms S S Chaturvedi

V/s

- 1 Union of India,
Notice to be served through
General Manager, Western Railway,
Churchgate, Mumbai – 400 020.
- 2 The Divisional Railway Manager(E),
Rajkot Division, Kothi Compound, Rajkot – 360001. Respondents

O R D E R (ORAL)
Per Hon'ble Dr K B Suresh, Member(J)

- 1 Ms S S Chaturvedi, learned counsel for the applicant submits that applicants do not want to press the OA because of the Hon'ble Apex Court ruling.
- 2 Therefore OA is dismissed as not pressed.
- 3 All the Miscellaneous applications stand disposed off in the light of OA being dismissed as not pressed.

(K N Shrivastava)
Member(A)

abp

(Dr. K B Suresh)
Member(J)

